

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION No. 1124**  
TO BE ANSWERED ON 13<sup>TH</sup> December, 2022

**CREDIT GUARANTEE SCHEME**

1124. DR. SHASHI THAROOR:

Will the Minister of AGRICULTURE AND FARMER WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is correct that the Government of Kerala has dispensed less than Rs. 100 crore of the Rs. 2520 crore set aside for the State till 2025-26 under the Government's credit guarantee scheme;
- (b) whether the Union Government has asked the State Government of Kerala to provide reasons for such under-utilisation; and
- (c) whether the Union Government has deputed a team to visit the State of Kerala to analyse the progress of the scheme and if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री  
(SHRI NARENDRA SINGH TOMAR)

(a): Lending Institutions in Kerala State have sanctioned Rs. 262 crores (including NABARD's principle sanction) covering 345 projects under the Agriculture Infrastructure Fund (AIF) Scheme till date. AIF has the component of credit Guarantee built into it.

(b): Government has been following up with the State Government as well as lending institutions to meet their targets allotted under the scheme.

(c): Central Project Management Team for AIF has visited Thiruvananthapuram on 23<sup>rd</sup> to 25<sup>th</sup> June, 2022; Kozhikode on 27<sup>th</sup> June, 2022 and Wayanad on 28<sup>th</sup> and 29<sup>th</sup> June, 2022 to create awareness among several stakeholders and to promote AIF. A State level Conclave was held at Thiruvananthapuram on 24<sup>th</sup> June, 2022 to create awareness about the AIF scheme.

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